

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 88(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017



NAME OF THE COMPANY

M/s Smt. Smiti Golyan  
Vs

M/s. Crocus Chattles Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE

1.	Sh. Sarwan Raza	Adv.	Respondents	
2.	Sh. Shobhan Mahanti	Adv.		
3.	Sh. Mohd. Wasim Anam	Adv.		
1.	Ms. Ranjane Roy Ganvai,	Adv,	} Petitioners	 58 Shikha Kapoor
2.	Mr. Prem Anand,	Adv		
3.	Ms. Srishikha Kapoor,	Adv		
4.	Ms. Vasudha Sen,	Adv		

ORDER

For order see C.P. No. 27(ND)/2015.

